

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 3  
C.A.(CAA)/51(AHM)2021

**Order under Section 230-232**

**IN THE MATTER OF:**

Antra Impex Pvt Ltd  
Art Bazar Fashions Pvt Ltd  
Lokesh Tex Trade Pvt Ltd

.....Applicant

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**


For the Petitioner : PCS Mr. Dhiren Dave  
For the Respondent :

**ORDER**

Heard. Reserved for order.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

SK

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)